

Serial No. of Order	Date of Order	Order with Signature
13	26-9-89	<p><i>Call on 2-11-89 for hearing as possible Vice-Chairman is on leave today.</i></p> <p><i>[Signature]</i> <i>[Signature]</i> Member (J)</p>
14	2-11-89	<p><i>[Signature]</i> <i>[Signature]</i></p>
15	4-12-89	<p>Neither the Petitioner nor his Counsel is present. The case is dismissed for default.</p> <p><i>[Signature]</i> Vice-Chairman</p> <p><i>[Signature]</i> Member (Judicial)</p>